

from bundling handsets along with the connections, for the purpose of calculating revenue share payable to the exchequer.

(b) The Operators have responded that they are not selling handsets directly and hence there is no revenue earned under this head. The same is being done through handset vendors or their agents.

(c) to (e) The reply of the telecom operators as at (b) is a subject matter of the special audit being conducted for these operators. The report is awaited.

Agents in post offices

†2122. SHRI Y.P. TRIVEDI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether post offices of country no longer offer such environment that a common man could get his work done there;

(b) if not, reason for long queues of harassed persons inside the post offices to get their work done whereas the agents can be seen getting the same work done early and whether the employees of post offices have been directed to do the work of agents quickly thus forcing the public to approach the agents for their work;

(c) whether Government is now contemplating to get all postal savings work through the agents; and

(d) if not, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir.

(b) The reason for long queues inside some post offices is not linked to the presence of agents for whom separate business hours have been prescribed.

(c) No, Sir.

(d) Do not arise in view of (c) above.

Quality of mobile signals

2123. SHRI SYED AZEEZ PASHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the quality of mobile signals of MTNL/BSNL is unsatisfactory and there is frequent breakdown in mobile communication system in the country;

(b) if so, the details thereof, State-wise and location-wise and the reasons therefor; and

(c) the corrective steps taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, Telecom Regulatory Authority of

†Original notice of the question was received in Hindi.